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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE )  
NEW DELHI, the 9th November., 1979.

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NOTIFICATION  
INCOME TAX

No.3066/F.No.203/105/79-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause(ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Rules, 1962 under the category of Institution in the area of other natural or applied sciences, subject to the following conditions:-

- (i) that the Loyala Academy, Secunderabad, will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than agriculture/animal husbandry/fisheries & medicines.)
- (ii) That the said Academy will furnish the annual return of its Scientific Research Activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

LOYOLA ACADEMY, SECUNDERABAD.

This notification is effective for a period of 2 years from 1.4.1979 to 31.3.1981.

Sd/-  
( J.P. SHARMA )  
DIRECTOR TO THE GOVERNMENT OF INDIA

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2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
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4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their D.M.No.1/25/77-RA dated 10.10.79
5. The Chairman, Loyola Academy, Secunderabad-500010.
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( J.P.SHARMA )

DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE -

*S. Pahuja*

ASSTT. DIRECTOR OF INSPECTION  
(RS&P)

No.CC/ITAI/2909/689/RSP/79

\*PAHUJA\*